

Besides these factors, the Government takes into account the following other factors:

- (i) the domestic and international demand of opium for determining the total area to be brought under poppy cultivation;
- (ii) confining of poppy cultivation to contiguous areas so that they are amenable to preventive control;
- (iii) fixation of a minimum qualifying yield so as to minimise chances of dishonesty and inefficiency;
- (iv) relaxation of qualifying yield in respect of cultivators whose crop was damaged by natural calamities in the previous year;

(b) and (c): No, Sir. A departmental conference is convened every year to discuss the licensing principles to be adopted in the light of the aforesaid factors. The views and the suggestions received from the representatives of the public and the poppy cultivators are also discussed in the conference. The recommendations made by the conference are taken into consideration by the Government before framing the licensing principles.

सेवा-निवृत्ति के बाद पेंशन में वृद्धि

932. श्री रामजी लाल सुमन : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने अपने कर्मचारियों को सेवा-निवृत्ति के बाद पेंशन में वृद्धि करने की मांग को स्वीकार कर लिया है ?

(ख) यदि हाँ, तो यह राशि क्या है ;
रीर

(ग) इस मांग को कब कार्यान्वित किया जायेगा ?

वित्त मंत्री (श्री एच० एन० पटेल) :

(क) पेंशन सूत्र के संशोधन के सम्बन्ध में कुछ प्रस्तावों की जांच की जा रही है।

(ख) और (ग). झीरे बताना अभी समय पूर्व होगा।

Fall in Production of Rubber

934. SHRI JANARDHANA POOJARY: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether there has been fall in the production of rubber during 1977-78 as compared to previous year; and

(b) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) Yes, Sir.

(b) The fall in production of natural rubber during 1977-78 as compared to previous year was mainly due to adverse climatic conditions, fairly wide-spread strike of plantation workers in October 1977 and occasional strike for short periods in certain estates during the last quarter of the year.

Proposal to review policy for grant of advance Licences to Exporters having no Export orders in hand

935. SHRI G. Y. KRISHNAN: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government have decided to review the policy for grant of advance licences to exporters having no export orders in hand; and

(b) if so, the details regarding the performances and the new policy on replacement licences?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and (b): The proposal to allow Advance (Imprest) import licences to exporters having no export orders in hand, in respect of export products not covered by the Import Policy for Registered Exporters, is under consideration.